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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 134/BB/ 2017	For hearing	Sec 9 of I&B Code	K.R. Prabhu	Vikram Phadke	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① VIKRAM PHADKE, 9900643470 - Operational  
Creditor

② MANEESHA KONGOVI  
9620209706.

CORPORATE  
DEBTOR NO. 1

For Maneesha  
Kongovi

**ORDER**

Heard Shri Vikram Phadke, learned Counsel for Petitioner/Operational Creditor;  
Ms. Maneesha Kongovi, learned Counsel for Respondent/Corporate Debtor.

Learned Counsel for Petitioner filed rejoinder.  
Post the case on 19/07/2018.

  
MEMBER (T)

  
MEMBER (J)